

**खाली सरकारी फ्लैट**

- \*२१\* { श्री प्रकाश वीर शास्त्री :  
श्री राम कृष्ण गुप्त :  
श्री हेम राज :  
श्री वं० च० मालिक :

क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पूर्व विनय नगर, नई दिल्ली में लगभग २० रिहायशी फ्लैट, जो कन्द्रीय लोक निर्माण विभाग द्वारा एक वर्ष से भी अधिक समय पूर्व तैयार किये गये थे, अभी तक सरकारी कर्मचारियों को नहीं दिये गये हैं ;

(ख) यदि हां, तो इस के क्या कारण हैं ;

(ग) क्या यह भी सच है कि कुछ दूधियों ने इन फ्लैटों पर अनधिकृत रूप से कब्जा कर लिया है और वे वहां अपने पशुओं सहित रह रहे हैं ; और

(घ) यदि हां, तो उन फ्लैटों को खाली करवाने और सरकारी कर्मचारियों को देने के लिये क्या पग उठाये गये हैं अथवा उठाने का विचार है ?

**निर्माण, आवास और संभरण उपमंत्री (श्री अनिल कु० चंदा) :** (क) और (ख). ईस्ट विनय नगर (लक्ष्मी बाई नगर) में चौबीस मकान, जो केन्द्रीय सरकारी निर्माण विभाग न गन्दी बस्ती सफाई योजना के अन्तर्गत दिल्ली विकास अधिकारी (दिल्ली डैवलपमेंट अथॉरिटी) दिल्ली नगर निगम की ओर से बनाये थे, नगर निगम द्वारा चमार, नाई इत्यादि जैसे सामुदायिक सेवा करने वाले उन लोगों को देने के लिए यथावत् प्रस्तुत किये गये थे, जिन्होंने उस सरकारी बस्ती में या उस के आस पास सरकारी या सार्वजनिक भूमि पर अनधि-

कृत रूप से कब्जा किया हुआ था, या जो गन्दी बस्तियों में रह रहे थे। परन्तु अभी तक उन में कोई भी नियतन (अलौटमेंट) को स्वीकार करने के लिए आगे नहीं आया है।

(ग) जी, नहीं।

(घ) प्रश्न नहीं उठता।

**Export of Textiles to Ceylon**

\*22. **Shri N. B. Muniswamy:** Will the Minister of Commerce and Industry be pleased to state what is the impact on the export of textiles from India to Ceylon as a result of Ceylon Government's curb on textile imports?

**The Minister of Commerce (Shri Kanungo):** Consequent on the restrictions imposed by the Government of Ceylon on the import of textiles, the Indian exports of cotton textiles to that country have registered a fall as compared to the 1958 figures. The short-fall in exports has been of the order of about 3 to 4 million yards.

**Motor Tyres and Tubes**

- \*23. { **Shrimati Mafida Ahmed:**  
**Shri Jaganatha Rao:**

Will the Minister of Commerce and Industry be pleased to state:

(a) the total number of motor tyres and tubes that the State Trading Corporation purchased from China till the end of September, 1960; and

(b) whether it is a fact that the Madhya Pradesh Government has complained of having suffered loss on account of inferior quality of these tyres and tubes?

**The Minister of Industry (Shri Manubhai Shah):** (a) The State Trading Corporation purchased 6,290 sets of tyres and tubes from China till 30th September, 1960.

(b) No specific complaint from Madhya Pradesh Government regarding any losses suffered on account of

inferior quality of Chinese tyres and tubes has been received either by us or by State Trading Corporation.

#### All India Handicrafts Board

\*24. **Shri Hem Barua:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that a seminar of the Eastern region of the All India Handicrafts Board on the development of handicrafts co-operatives held at Ranchi during September, 1960 has recommended that in each State all primary handicrafts co-operative should be federated into one State marketing society to undertake the procurement and distribution of raw materials, secure orders and hold responsibility for quality control, market research, publicity and export etc.; and

(b) if so, what is the reaction of Government to this suggestion?

**The Minister of Industry (Shri Manubhai Shah):** (a) Yes, Sir.

(b) The recommendations of the All India Handicrafts Board on the suggestions made by the Regional Seminar on handicrafts co-operatives held at Ranchi in September, 1960, have not been received so far. These will be considered as and when these are received by Government.

#### Goan Political Prisoners in Portugal

\*25. { **Dr. Ram Subhag Singh**  
**Shri Padam Dev:**  
**Shri Raghunath Singh:**  
**Shri Ram Garib:**

Will the Prime Minister be pleased to state:

(a) whether Government are aware that Shri Mohan Ranade, an Indian citizen, serving sentences in Goa Jail in connection with Goa Freedom Movement and several other political prisoners have been sent to Portugal; and

(b) whether Government have received any information about their condition?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):** (a) and (b). Government have seen reports in the press that Shri Mohan Ranade an Indian serving a sentence in jail in Goa and some Goan prisoners have been sent to Portugal. Government have no information in the matter but have asked the U.A.R. Government which looks after Indian interests in Portugal and the Portuguese possessions in India to institute immediate enquiries and to furnish whatever information is available. Naturally, Government view with grave concern any deportation of Indians and Goan political prisoners to prisons in Portugal.

#### P.M.'s Visit to Pakistan

{ **Shri P. G. Deb:**  
**Shri S. A. Mehdi:**  
**Shri S. M. Banerjee:**  
**Shri D. C. Sharma:**  
**Shri Prakash Vir Shastri:**  
**Shri Nardeo Snatak:**  
**Shri Shree Narayan Das:**  
**Shri Radha Raman:**  
**Shri Ram Krishan Gupta:**  
**Shri Subiman Ghose:**  
**Shri Supakar:**  
**Dr. Ram Subhag Singh:**  
\*26. { **Shri Sadhan Gupta:**  
**Shri P. K. Deo:**  
**Shri Bishwanath Roy:**  
**Shri Rameshwar Tantia:**  
**Shri Sarju Pandey:**  
**Shri Harish Chandra Mathur:**  
**Shri M. B. Thakore:**  
**Shri Ajit Singh Sarhadi:**  
**Shri Wodeyar:**  
**Shri Aurobindo Ghosal:**  
**Shri Assar:**  
**Shri Hem Barua:**  
**Shri Hem Raj:**

Will the Prime Minister be pleased to state:

(a) what were the subjects discussed during his visit to Pakistan in the 3rd week of September, 1960;

(b) whether Kashmir was discussed; and